Annexure V

Name of CD: <u>Jasmine Buildmart Private Limited</u>. Date of Commencement of CIRP: <u>05-03-2024</u>; Order Rcvd on <u>09-03-2024</u> List of Creditors as on <u>31-07-2025</u>

<u>List of Operational Creditors (Government Dues)</u>

S. No.	Name of Creditor	Details of	Claim Received	Details of Claim Admitted					Amount of	Amount of	Amount of claim	Amount of	Remarks
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Gurantee	Whether related party?	% of Voting Share in CoC	Contingent Claim	any mutual Debt Due, that may be set-off	not admitted	Claim under verification	
	Department of Trade and Taxes	22/03/24	30,61,398.00	30,61,398.00	Government Dues	-	No	-	-	-	-	-	
2	Excise & Taxation Officer- cum-Assessing Authority, Ward-9, Gurugram (East)	08/04/24	23,34,38,158.00	23,34,38,158.00	Government Dues	-	No	-		-			
	CGST Gurugram through its authorised representative Shri P.R. Lakra				Government	-	No	-		-	1	-	
	Employee Provident Fund Organisation	04/09/24		5,69,671.00	Government	-	No	-	-	-	-	-	
	Director, Town and Country Planning, Haryana, Chandigarh	17/09/24	1,80,00,000.00	-	Government Dues	-	No	-	-	-	1,80,00,000		Not admitted as Dues already paid
6	Income Tax Department	29/07/25	52,22,26,444 <b>85,10,14,585.00</b>	0 <b>31,07,88,141.00</b>	Government Dues		No				1,80,00,000.00	52,22,26,444 <b>52,22,26,444</b>	